*	State	ment	1
Indo-Burn	na Trade, 1984	/85 to 1986/87	
Year	÷ .	Indian exports to Burma	Indian imports from Burma
1984-85 . ,	· · ·		5321
1985-86	Tree a	. 90	3679
1986-87	· • •	. 73	3389
Change in working hours vernment offices in the			Judge _s from Rajastha High Court
*150. SHRI BHAGATRAM HAR: SHRI BIR BHADR TAP SINGH: Will the PRIME MINIS pleased to state: (a) whether it is a fact vernment propose to ch timings of Government offf ed in Delhi/New Delhi and 6-day week instead of 5-da (b) if so, what are the	A PRA- STER be that Go- ange the ices locat- i resort to y week;	JUSTICE be number of j High Court w to the post o High Court Supreme Court JUSTICE (S DUBEY): Sin the Rajasthan appointed as	STER OF LAW AN SHRI BINDESHWAH ce 1980, five Judges High Court have bee Chief Justices of Hig o one has been elevate
this regard; (c) whether it is a fact cently the comments/view various Ministries/Departu the Government of India v ed on this subject; and	nents of	*152. SHRI	n against the Chies of Andhra Pradesh VITHALBHAI MOT AM PATEL:
(d) if so, what is the return the Departments in this re	eaction of egard?		HASHIM RAZA ALLAHABADI ABDI:
THE MINISTER OF S THE MINISTRY OF PEI PUBLIC GRIEVANCES AN SIONS AND THE MINIS STATE IN THE MINIS HOME AFFAIRS (SHRI DAMBARAM): (a) and (b proposal is under considera	RSONNEL, ND PEN- TER OF STEY OF P. CHI-). N ₀ such	ceived any m Chief Ministe listing charge misuse of off	ate: r Government have re nemorandum against th er of Andhra Prades es of corruption ar
(e) No, Sir.			tion taken/proposed
(d) Does not arise.		be taken the	

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